

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2015**

**Dated:- 19<sup>th</sup> Aug, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**NTPC Ltd.**

**...Appellant(s)**

**Versus**

**West Bengal Electricity Distribution Co. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.9  
Mr. R.B. Sharma for R.3  
Mr. Saurabh Mishra for R.1

**ORDER**

Learned counsel for the Respondents seek four weeks time to file reply. They may do so on or before 15.09.2015 after serving copy on the other side. Thereafter rejoinder may be filed on or before 29.09.2015 after serving copy on the other side.

List the matter on **12.10.2015**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

TS/HCJ